

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 170 OF 2015

Dated: 20th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himalaya Power Producers Association ...Appellant(s)
Vs.
Power Transmission Corporation of Utrakhnad & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sarul Jain for R.1
Mr. Buddy A. Ranganadhan for R.2

ORDER

List the matter for further hearing on **02.05.2017**. Tag to Appeal No. 287 of 2016.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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